

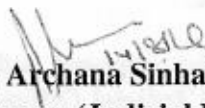
OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No 23351-23361 /JOTP/Gaz/DJ West/2019

Dated Delhi the 14/12/19

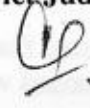
Copy forwarded for information and necessary action to :-

1. The Judicial Officers concerned, West District, Tis Hazari courts, Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. The SCJ/RC, West District, Tis Hazari Courts, Delhi.
4. Dealing Official (Leave Seat), Judicial Branch, West District, Tis Hazari courts, Delhi.
5. The PS to Ld District & Sessions Judge (West), Tis Hazari courts, Delhi for information.
- ~~6.~~ For uploading on centralized website through LAYERS.


(Dr. Archana Sinha)

Officer Incharge (Judicial Branch)

Additional District Judge-06



Manoj Jain
D.H.J.S
Director (Academics)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi - 110078
011-28036502 (O)
011-28036687 (TeicFax)
011-28036683/87 (Fax)
Email: - dja@nic.in

No. DJA/Acd./Induction Trg. (DJS)-XV/1317/2019/५५९४

13th August, 2019

To

1. Ms. Neena Bansal Krishna, District & Sessions Judge, South-East, Saket
2. Sh. Dharmesh Sharma, District & Sessions Judge, West, THC

Sub.: Practical Training of newly appointed Officers of the DJS (July, 2019 Batch)

Respected Madam/Sir,

In continuation to our earlier communication dt. 09.08.2019, regarding the above captioned subject, this is to humbly inform your goodself that seven newly appointed trainee Officers have reported at Delhi Judicial Academy on 09.08.2019 (A/N) to undergo one year Induction Course.

As per the proposed Judicial Education & Training Programme Calendar 2019, the newly appointed Judicial Officer is required to undergo Practical Training by way of court-attachment at District Courts.

It is requested that as per schedule (Annexure 'A'), the aforesaid Trainee DJS Officer may kindly be attached w.e.f. 16th to 31st August, 2019.

If Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with another Judicial Officer of similar jurisdiction of your District. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

The Mentor Judicial Officer is required to give feedback of trainee officer attached with him as per the Training Feedback Form, (Annexure 'B'). Such form is also available on respective LAYERS Login and in case same is filled up through LAYERS, the hard copy need not be sent by Mentor Judicial Officer.

We request you to kindly direct the concerned official to make arrangements for the Pool Car for the Trainee DJS Officers.

With regards,

Yours faithfully,


(Manoj Jain)

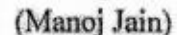
Encls.: As Above

No. DJA/Acd./Induction Trg. (DJS)-XV/1317/2019/

Copy to:

Trainee Officers of DJS

13th August, 2019


(Manoj Jain)

DJSJ(W)
14/08/19

Oic(Jud) W

**Practical Training of newly appointed officers of DJS
(JULY- 2019 Batch)
from 16th to 31st August, 2019**

Sl. No.	Name of Trainee Officer (Mr./Ms.)	Name of Judicial Officer attached with	Court Room No.	Court Complex
1	Abhinav Ahlawat	Ms. Gita, Civil Judge-4, West, Tis Hazari Courts	182	TIS HAZARI
2	Ebbani Aggarwal	Ms. Anuradha Prasad, Civil Judge, South-East, Saket	608	SAKET
3	Shivli Talwar			
4	Helly Fur Kaur	Sh. Nitish-Kumar Sharma, Civil Judge-1, West, THC	118	TIS HAZARI
5	Anshul Singhal	Sh. Vishal Pahuja, ACJ-cum-CCJ-cum-ARC, West, THC	112	TIS HAZARI
6	Akhil Malik			
7	Harshal Negi			

Ami